

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

PETITION NUMBER : CP(CAA)/78(CHE)2022
APPLICATION NUMBER : CA(CAA)/122(CHE)/2021 &
CA(CAA)/125(CHE)/2021
NAME OF THE PETITIONER : Trident Coatings Pvt Ltd & Another
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 61,66,230-232 of CA, 2013
r/w Companies Rules, 2016

ORDER

Representing Counsel Mr.S.Satish appears for the Petitioner. Ld. Counsel Ms.Sree Kumari along with Mr.B.Palani appears for OL.

OL Report not received. Ld. Counsel for the OL submits that certain clarifications have been sought from the Petitioner and the response is awaited.

RD report is already on record.

List the Petition on **18.10.2023** for hearing.

-PS-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

-PS-

**SANJIV JAIN
MEMBER (JUDICIAL)**